

**BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**

(By Video Conferencing)

Original Application No.14/2020 (WZ)

Mohan Nanasaheb Kudale --- Applicant(s)

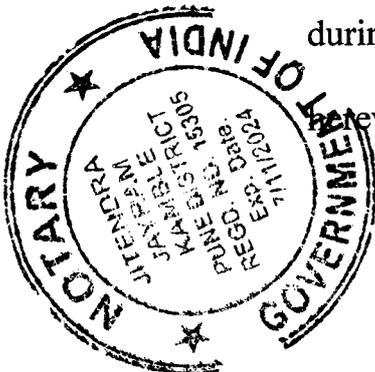
Versus

Pune Municipal Corporation & Ors. --- Respondent(s)

**Reply – Affidavit on behalf of Maharashtra Pollution Control Board  
i.e. Respondent No. 02 in compliance of the Order passed by Hon’ble  
NGT on 26/11/2021**

I, Pratap Jagtap, Age – Adult, Occupation – Service, the Sub –  
Regional Officer of the Maharashtra Pollution Control Board at Pune – 1  
having my office at 02<sup>nd</sup> Floor, Jog Center, Wakdewadi, Pune – 411 003  
do hereby state on solemn affirmation as under –

- 1) I say and submit that the Board Official in compliance of the Order dated  
26/11/2021 carried out the inspection of the animal carcass disposal  
plant located at Sr. No. 09/10, 14/2, Keshavnagar, Mundhwa, Pune on  
13/01/2022. I say and submit that the said plant was not in operation  
during visit. The visit report dated 13/01/2022 is attached and annexed  
with as an Annexure – 1.





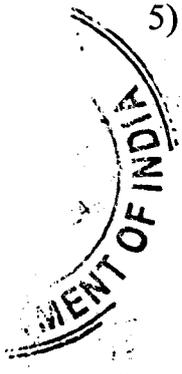
- 2) I say and submit that the Pune Municipal Corporation has applied for Authorization under Solid Waste Management Rules, 2016 for Waste Processing Facility as RDF and Composting facility for 100 MTD at Sr. No. 09 to 14, Keshavnagar, near Mundhawa Jackwell, Mundhwa, Pune. The said PMC application was discussed in the MSW Meeting held by MPCB MSW Committee on 25/09/2020 and it was decided to call information on process details. The said application was discussed in the 4<sup>th</sup> Consent Committee Meeting on 23/11/2020 and 05/05/2021 and it was decided to issue final refusal as there was no buffer zone at the said site. A copy of the Minutes of the Consent Committee meeting is attached and annexed herewith as an **Annexure – 2**.
- 3) I say and submit that Board official visited the said site at Sr. No. 09 to 14, Keshavnagar, near Mundhawa Jackwell, Mundhwa, Pune for quantity 100 MT/Day on 13/01/2022. It was observed during visit no any waste processing activity like composting and RDF manufacturing is in operation and only MRF Activity was in operation for quantity 100 MT/Day. During visit it was observed that only dry waste was being received at the said site. For the MRF activity, the operator has provided 01 trommel, screening, conveyor belt, ballistic separator, magnetic separator. However, after enquiry about the recovered material it was



informed by operator that they have provided shredding machine for shredding of the multi-layer plastics and cotton waste material which is called as segregated combustible fraction by operator and the same is disposed as RDF to the cement industry. However, during visit shredding machine was not observed at the site. As informed by the operator, same is under maintenance and sent outside for repairing purpose. Thus, the generated segregated combustible fraction material which mainly contains multi-layer plastics and cotton waste, which is disposed as RDF to industries for using as fuel. Generated rejected material is being disposed in sanitary landfill site developed at Urali Devachi, Pune. The recycled material is being disposed through recycler. The details received from Pune Municipal Corporation for last 05 days of the waste received, processed and disposed are attached herewith as an **Annexure – 3**.

- 4) I say and submit that the for the second site at Sr. No. 03 to 14/2, Keshavnagar, near Mundhawa Jackwell, Mundhwa, Pune, Pune Municipal Corporation has applied for Authorization under Solid Waste Management Rules, 2016 for MRF and RDF activity for 50 MT/ Day capacity at Sr. No. 03 to 14/2, Keshavnagar, near Mundhawa Jackwell, Mundhwa, Pune. The case was discussed in the MSW Meeting held by

MPCB MSW Committee on 05/05/2021 and it was decided to issue SCN to PMC as there is no buffer zone at the said site. The Show Cause Notice was issued on 14/07/2021. A copy of the SCN dated 14/07/2021 is attached and annexed herewith as an **Annexure – 4**.



- 5) I say and submit that the Pune Municipal Corporation submitted a reply with respect to the Authorization Committee Meeting held on 05/05/2021 to M. P. C. Board on 12/07/2021 and informed that the PMC will carry out only MRF activity on dry waste at Sr. No. 03 to 14/2, Mundhwa, Keshavnagar, Pune – 411036. The PMC letter dated 12/07/2021 is attached and annexed herewith as an **Annexure – 5**.
- 6) I say and submit that the Application made by PMC was discussed in the 04<sup>th</sup> Consent Committee Meeting dated 27/05/2021 and it was decided to issue the SCN for refusal of the application as there is no buffer zone at the site. A copy of the minutes of the meeting dated 27/05/2021 is attached and annexed herewith as an **Annexure – 6**.
- 7) I say and submit that the said PMC application was again discussed in MSW Committee Meeting on 14/10/2021 and it was decided to recommend the said PMC application to Consent Committee for grant of Authorization for MRF activity only which does not need the buffer zone. The minutes of the Meeting of the MSW Committee (second

meeting of 2021) held on 14/10/2021 is attached and annexed herewith as an **Annexure – 7**. The process of grant of final Authorization is in process.

- 8) I say and submit that Board official visited the said site on 13/01/2022. During visit it was observed no any waste processing activity like composting and RDF manufacturing is in operation and only MRF Activity was in process at Sr. No. 03 to 14/2, Keshavnagar, near Mundhawa Jackwell, Mundhwa, Pune for quantity 50 MT/Day. During visit it was observed that only dry waste was being received at the said site. For the MRF activity, the facility owner has provided 01 trommill, screening, conveyor belt, ballistic separator, magnetic separator, and shredding machine. Thus, the generated segregated combustible fraction which mainly contains multi-layer plastics and cotton waste, which is disposed as RDF to industries for using as fuel. Generated rejected material is being disposed in sanitary landfill site developed at Urali Devachi, Pune. The recycled material is being disposed through recycler. The details received from Pune Municipal Corporation for last 05 days of the waste received, processed and disposed are attached herewith as an **Annexure – 8**.



9) I say and submit that, during visit to the sites, some dry waste material observed spread outside the premises of the both plants.

Solemnly affirmed on this ..... day of January, 2022 at Pune.

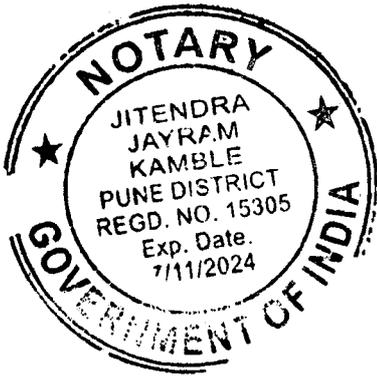
14 JAN 2022

I know the affiant.

For and on behalf of Maharashtra  
Pollution Control Board

ADVOCATE

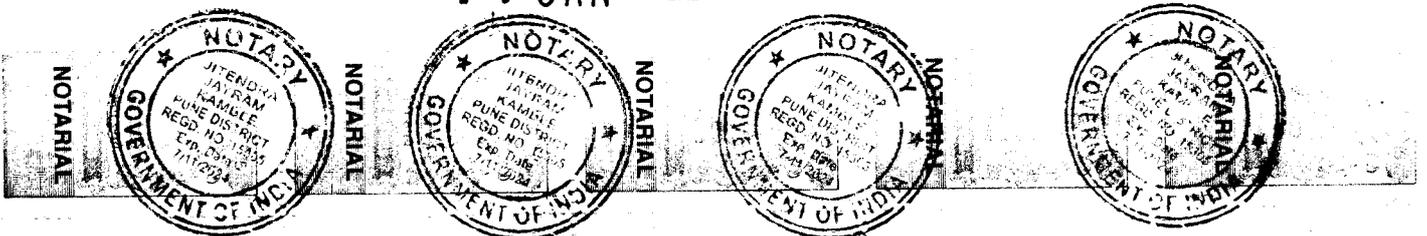
*(Signature)*  
14/01/2022  
(Pratap Jagtap)  
Sub-Regional Officer,  
MPCB Pune - 1



BEFORE ME

*(Signature)*  
JITENDRA J. KAMBLE  
ADVOCATE & NOTARY  
GOVT. OF INDIA  
PUNE

14 JAN 2022



# MAHARASHTRA POLLUTION CONTROL BOARD SUB-REGIONAL OFFICE – PUNE-I



Ph. 020-25811694  
Fax. 020-25811029

Jog Center Bldg.  
2nd floor, Wakdewadi,  
Old Mumbai – Pune Highway,  
Pune 411003

## Visit Report

In the matter of OA no. 14/2020 (WZ) filed by Shri. Mohan Nanasaheb Kudale v/s Pune Municipal Corporation & Ors. regarding violation of Carcass disposal plant located at Survey No.9/10, 14/2, Keshavnagar, Mundwa, Tal. Haveli, District Pune, Hon'ble NGT Court has passed order dated 26.11.2021 and directed MPCB to cause inspection of the said plant as well as RDF plant and file additional report as to the alleged pollution being caused or already caused on account of operation of both plants.

<b>Date of Site visit:</b>	<b>13.01.2022</b>
<b>Address:</b>	Pune Municipal Corporation, Carcass disposal plant, Municipal Solid Waste processing plant MRF and RDF located at Survey No. 9 to 14/2, Keshavnagar, Mundhwa, Tal. Haveli, District Pune.

Accordingly, visit is carried out and plant wise observations are as follows:

### **A) Carcass disposal Plant:-**

Carcass disposal Plant of Pune Municipal Corporation located at Sr. No. 09/10, 14/2, Keshavnagar, Mundhwa, Pune is not found in operation. Plant operator has informed that as per directions by Hon'ble NGT Court vide order dated 26.11.2021, plant is shut down.

**B) Refused derived fuel (RDF) plant:-**

1. RDF plant located at Sr. No. 09 to 14, Keshavnagar, near Mundhawa Jackwell, Mundhwa, Pune is provided by Pune Municipal Corporation (PMC) and operated by M/s. Nepra Resources Management Pvt. Ltd.
2. PMC has applied for Authorization under Solid Waste Management Rules, 2016 for RDF and compost plant for capacity 100 MT/day, however during visit no any waste processing activity like composting and RDF manufacturing is in operation and only MRF Activity was in process and only dry waste was being received at the said site.
3. For the MRF activity, the facility owner has provided 01 trommel, screening, conveyor belt, ballistic separator, magnetic separator, However, after enquiry about the recovered material it was informed by operator that they have provided shredding machine for shredding of the scrapped plastic material which is called as segregated combustibile fraction by facility and the same is disposed as RDF to the cement industry.
4. During visit shredding machine was not observed at the site. As informed by the facility owner, same is under maintenance and sent outside for repairing purpose. Thus, the generated segregated combustibile fraction which mainly contains multi-layer plastics and cotton waste disposing it as RDF to industries for using as fuel.
5. Generated rejected material disposed at sanitary landfill site at Urali Devachi, Pune and the recycled material is disposed through recycler.
6. During visit it is observed that, some dry waste is spread outside of premises of said plant.

**C) Material Recovery Facility (MRF) plant:-**

1. MRF plant is located at Sr. No. 03 to 14/2, Keshavnagar, near Mundhawa Jackwell, Mundhwa, Pune is provided by Pune Municipal Corporation (PMC) and operated by M/s. Sairam Engineering Pvt. Ltd.,
2. PMC has applied for Authorization under Solid Waste Management Rules, 2016 for MRF and RDF activity for 50 MT/ Day capacity however during visit it is observed that there is no any waste processing activity like composting and RDF manufacturing is in operation and only MRF Activity is in process for quantity 50 MT/Day.

3. For the MRF activity, the facility owner has provided 01 trommel, screening, conveyor belt, ballistic separator, magnetic separator, and shredding machine.
4. The generated segregated combustible fraction which mainly contains multi-layer plastics and cotton waste, which is not RDF, however facility owner disposing it as RDF to industries for using as fuel.
5. Generated rejected material disposed at sanitary landfill site at Urali Devachi, Pune and the recycled material is disposed through recycler.
6. During visit it is observed that, some dry waste is spread outside of premises of said plant.



  
(Pratap Jagtap)  
Sub-Regional officer,  
M.P.C. Board, Pune-I

Minutes of 11th Consent Committee Meeting of 2020-2021 held on 23.11.2020<sup>st</sup> through video conference.

The following members of the Consent Committee were present:

1. Shri Ashok A. Shingare, IAS, Member Secretary, Maharashtra Pollution Control Board, Mumbai -- Chairman
2. Shri. R. G. Pethe, Retired WPAE, MPCB -- Member
3. Shri Y. B. Sontakke, Joint Director (WPC), Maharashtra Pollution Control Board, Mumbai --Member
4. Shri V. M. Motghare, Joint Director (APC) Maharashtra Pollution Control Board, Mumbai --Member
5. Shri P. K. Mirashe, AS(T), Maharashtra Pollution Control Board, Mumbai --Member

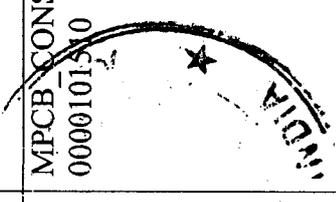
Chairman of the committee welcomed the members of the committee and allowed proceeding of the meeting to start. The minutes of the 10th Consent Committee meeting of 2020-21 held on 24.09.2020, 15.10.2020 & 22.10.2020 circulated vide email dtd 03.11.2020 were confirmed.

The meeting thereafter deliberated on the agenda items placed before the committee and following decisions were taken.

Sr. No.	Application Unique Number	Industry Name & Address	Decision on grant of consent	Consent granted upto	Section	Remarks/ Discussion	Internal Remarks
1	MPCB- CONSENT- 0000072626	Mansai Bio-Medical Waste Enterprises Pvt. Ltd. Gat No. 413, Kankai Road, Shivaji Nagar, Near Resource Factory, Jalgaon, Tal. & Dist. Jalgaon.	Combined Consent & BMW Authorization, Consent to Renewal	04.05.2021	PSO	It was decided to grant renewal of CCA from 4.6.2019 to 4.5.2021 with following conditions, (i) The Bank guarantee of Rs.2.50 lakhs is forfeited for improper O & M of APCD. HCE shall submit double BG of Rs 5.0 lakhs to ensure compliance. (ii) The Bank guarantee of Rs.2 lakhs is forfeited for improper O & M of STP. HCE shall submit double BG of Rs 4.0 lakhs to ensure compliance. (iii) The Environmental compensation charges applicable shall be recovered	

		ULHASNAGAR 3, ULHASNAGAR MUNICIPAL CORPORATION ULHASNAGAR 3, Ulhasnagar (M Corp.), Thane						
85	MPCB- MSW_AUTH- 0000000536	Solid waste management Opposite Mangla talkis Shivajinagr Pune	Not Approved Authorization	--	RO HQ	It was decided to consider the case in next Consent Committee Meeting after remarks of Technical Committee Meeting		
86	MPCB- MSW_AUTH- 0000000549	Sant Gadgebaba Swaymrojgar Seva Sahakari Sanstha Maryadit Sai vrundavan Building	Not Approved Authorization	--	RO HQ	It was decided to consider the case in next Consent Committee Meeting after remarks of Technical Committee Meeting		

Table Item:

Sr. No.	Application Unique Number	Industry Name & Address	Decision on grant of consent	Consent granted upto	Section	Remarks/ Discussion	Internal Remarks
1	MPCB_CONSENT- 0000101510 	Seva Super Specialty and Critical Care Center, 3455, Mission Compound, Saki road Dhule	Approved CCA	31.05.2022	PSO	It was decided to grant CCA subject to obtain following documents from HCE. (i) Membership copy of CBMWTFDF, Dhule alongwith validity. (ii) Online BMW annual report for the year 2019. (iii) Revised water budget w.r.t 145 beds and details of water source (iv) Detail of STP, process and unit-wise capacity. (v) Revised quantity of BMW waste generation w.r.t. 145 beds hospital.	
2	MPCB_CONSENT- 0000095615	M/s. SHRI MOHD. ABDUL KADIR MOHD. HANIF	Approved consent to establish	Commissioning of the Unit or five years	APC	It was noted that SCN for refusal of consent was issued on 19/11/2020 as PP has completed establishment of unit without consent to establish. Industry has	

## Details 01 Jan 2022 to 06 Jan 2022 - Nepra MRF 100 TPD , Keshavnagar Mundhawa Pune

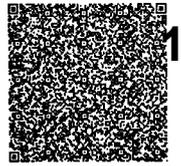
Date	PMC Received Weight (MT)	Recycle Material (MT) Paper, Glass, Sole, LDHM, Raffia, Pet, Hard Plastic, Meatsals Etc)	Recycle Disposal	Inert (MT)	Inert Disposal	Segregated Combustible fraction (MT) ( Plastic, Cotton Etc.)	Segregated Combustible fraction
1-Jan-2022	79.99	11.56		6.40		62.03	
2-Jan-2022	38.00	12.50	Material Recycle to Authorised Recycler	3.04	Inert send SLF Plant ( Devachi Urli)	22.46	Send to Authorities Concern Parties.
3-Jan-2022	97.31	11.58		7.78		77.95	
4-Jan-2022	106.91	12.45		8.55		85.91	
5-Jan-2022	64.10	12.50		5.13		46.47	
6-Jan-2022	65.39	13.50		5.23		46.66	
Avg	75.28	12.35		6.02		56.91	



*[Signature]*

Junior Engineer  
Solid waste management  
Pune Municipal Corporation

*[Signature]*  
Deputy Engineer  
Solid waste Management  
Pune Municipal Corporation



Ack No. : 122212305703415

Ack Date : 2022-01-07

**Tax Invoice**

<b>Bill From: Nepra Resource Management Private Limited</b> Survey Number 9 To 14, Near Mundhwa Jackwell, Keshavnagar, Mundhwa ,pune, Maharashtra,411036, Pune. GSTIN/UIN : 27AACCN3818L1Z8 State Name : Maharashtra, Code : 27	Invoice No	Dated
	5100901	07-01-2022
	e-Way Bill No.	
	221379850146	
	Delivery Note	Mode/Terms of Payment
		0 DAY
	Supplier's Ref.	Other Reference(s).
	5100901	
<b>Consignee</b> <b>Mustafa Traders Pvt Ltd</b> Survey No. 5, Sky Compund, Opp. Tafco, Opp Opp Reliance Petrol Pump,nr Bhavani Marbles, Lr No : Village Pilhar, Taluka-vasai, Dist.-thane-401 202 GSTIN/UIN : 27AAHCM6498C1Z5 State Name : Maharashtra, Code : 27	Buyer's Order No.	Dated.
		07-01-2022
	Dispatch Document No.	Delivery Note Date.
<b>Buyer(if other than consignee)</b> <b>Mustafa Traders Private Limited</b> 502, 5th Floor, Tanveer Apartment, Dr Leela Melville Road, Mumbai, Mumbai City, Maharashtra, 400008 - 400008 GSTIN/UIN : 27AAHCM6498C1Z5 State Name : Maharashtra, Code : 27 Pan No. : AAHCM6498C	Dispatch From.	Destination.
	Pune	Vasai
	Bill of Lading/LR-RR No.	Motor Vehicle No.
		MH 12 QW 3716
<b>Dispatch From :</b> Survey Number 9 To 14, Near Mundhwa Jackwell, Keshavnagar, Mundhwa ,pune, Maharashtra,411036 State Name : Maharashtra, Code : 27	Terms of Delivery.	
	Ex-works	

Sl.No.	Description of Goods	HSN/SAC	Quantity		Rate	Per	Amount
			Shipped	Billed			
1	Waste Plastic - LDV/HM Film (Colour & Printed) (Balled)	39151000	6320	6320	8.00	KGS	50560.00
<b>Total</b>			<b>6320</b>	<b>6320</b>			<b>50560.00</b>

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Amount
		Rate	Amount	Rate	Amount	
39151000	50560.00	9.00 %	4550.40	9.00 %	4550.40	59660.80
<b>Total</b>	<b>50560.00</b>		<b>4550.40</b>		<b>4550.40</b>	<b>59661.00</b>

Total Invoice Amount (In Words) : Fifty Nine Thousand Six Hundred And Sixty One Rupees Only E&O.E

Total Tax Amount (In Words) : Nine Thousand One Hundred Rupees And Eight Paise Only

Company's PAN : AACCN3818L

Remarks :

- Terms & Conditions**
- Goods once sold will not be taken back.
  - NEPRA owns the rights of EPR credit for the mentioned quantity. Buyer/Receiver of material has no such right and shall not allocate / claim the same.
  - Interest @ 24% P.A will be charged on overdue amount.
  - Complains if any, will be accepted only in writing within 3 days of the date of invoice/bill of supply.
  - Subject to Ahmedabad Jurisdiction.
  - Goods sold by Nepra to you, is for the purpose of trade, business and profession, and not for the personal consumption.

**Declaration**

We Declare that this invoice shows that actual price of the goods described and that all particulars are true and correct.

**For Nepra Resource Management Private Limited**

  
 Authorised signatory

**Nepra Resource Management Private Limited**  
**Registred Office:** 206, Kalasagar Mall, Opp. Saibaba Temple Sattadhar Cross Road, Ghatlodia  
 Ahmedabad, Gujarat, 380054 , CIN:U90001GJ2006PTC049227

**Bill of Supply**

**147**

**Bill From: Nepra Resource Management Private Limited**  
 Survey Number 9 To 14, Near Mundhwa Jackwell, Keshavnagar, Mundhwa ,pune,  
 Maharashtra,411036,  
 Pune.  
 GSTIN/UIN : 27AACCN3818L1Z8  
 State Name : Maharashtra, Code : 27

Invoice No <b>5200637</b>	Dated <b>13-01-2022</b>
e-Way Bill No. <b>241382415462</b>	
Delivery Note	Mode/Terms of Payment <b>0 DAY</b>
Supplier's Ref. <b>5200637</b>	Other Reference(s).

**Consignee**  
**Dalmia Cement ( Bharat) Limited**  
 Yadwad Village, Gokak Taluka, Belgaum, Karnataka.  
 GSTIN/UIN : 29AADCA9414C1ZV  
 State Name : Karnataka, Code : 29

Buyer's Order No.	Dated. <b>13-01-2022</b>
Dispatch Document No.	Delivery Note Date.

**Buyer(if other than consignee)**  
**Dalmia Cement ( Bharat) Limited**  
 Yadwad Village, Gokak Taluka, Belgaum, Karnataka. - 384002  
 GSTIN/UIN : 29AADCA9414C1ZV  
 State Name : Karnataka, Code : 29  
 Pan No. : AADCA9414C

Dispatch From. <b>Pune</b>	Destination. <b>Belgaum</b>
Bill of Lading/LR-RR No.	Motor Vehicle No. <b>MH 12 NX 2950</b>

**Dispatch From :**  
 Survey Number 9 To 14, Near Mundhwa Jackwell, Keshavnagar, Mundhwa ,pune,  
 Maharashtra,411036  
 State Name : Maharashtra, Code : 27

Terms of Delivery. <b>Ex-works</b>
---------------------------------------

Sl.No.	Description of Goods	HSN/SAC	Quantity		Rate	Per	Amount
			Shipped	Billed			
1	Non Hazardous Dry Waste (MSW-RDF(MLP))	38251000	13800	13800	0.00	KGS	0.00
<b>Total</b>			<b>13800</b>	<b>13800</b>			<b>0.00</b>

HSN/SAC	Taxable Value	Integrated Tax		Total Amount
		Rate	Amount	
38251000	0.00	0	0	0.00
<b>Total</b>		<b>0.00</b>	<b>0.00</b>	<b>0.00</b>

Tax Invoice Amount (In Words) :  
 Total Tax Amount(In Words) :  
 Company's PAN : **AACCN3818L**

Remarks :

**Terms & Conditions**  
 1. Goods once sold will not be taken back.  
 2. NEpra owns the rights of EPR credit for the mentioned quantity. Buyer/Receiver of material has no such right and shall not allocate / claim the same.  
 3. Interest @ 24% P.A will be changed on overdue amount.  
 4. Complains if any, will be accepted only in writing within 3 days of the date of invoice/bill of supply.  
 4. Subject to Ahmedabad Jurisdiction.  
 5. Goods sold by Nepra to you, is for the purpose of trade, business and profession, and not for the personal consumption.

**Declaration**  
 We Declare that this invoice shows that actual price of the goods described and that all particulars are true and correct.

**For Nepra Resource Management Private Limited**



Authorised signatory

**Nepra Resource Management Private Limited**  
**Reigstered Office:** 708-714, 7th Floor, Noble Trade Center, Opp. B D Rao Hall, Nr. Bhuyangdev Cross Road  
 Ahmedabad,Gujarat,380052 , CIN:U90001GJ2006PTC049227

NEPRA RESOURCE MANAGEMENT PVT LTD

SURVEY NO. 9 TO 14 NEAR MUNDHWA JACKWELL  
KESHAVNAGAR MUNDHWA

Ticket No : 7400 Print Date : 13/01/2022 09:06 AM

Customer\_Name : SLF ADARSH DEVACHIURALI

Supplier\_Name : NEPRA

Vehicle\_No : MH 12 SF 9199

Item\_Name : Inert Waste

Gross Weight : 27600 Kg.

Tare Weight : 12220 Kg.

Net Weight : 15380 Kg.

Gross Date : 13/01/2022

Tare Date : 13/01/2022

09:05:28

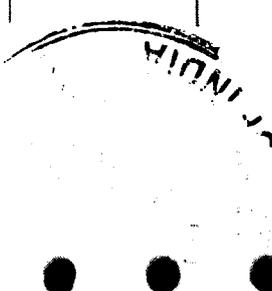
09:05:28

User Name : 1st-Admin

OPERATOR'S SIGNATURE

10.01  
10.11  
4505  
15290

Handwritten signature



15

## MAHARASHTRA POLLUTION CONTROL BOARD

Te.No. : 24010437/24014701/24020781  
 Fax No. : 24023516/24024068/24044531  
 Website : <http://mpcb.gov.in>  
 E-mail : rohq@mpcb.gov.in



'Kalpataru Point' 3<sup>rd</sup> floor,  
 Sion Matunga Scheme Rd No.8,  
 Near Sion Circle, Sion (E),  
 Mumbai 400 022.

No. MPCB/RO(HQ)/MSW/refusal/B- 162

Date: 4/7/2021

To,  
 The Municipal Commissioner,  
 M/s. Pune Municipal Corporation,  
 Tal. And Dist- Pune.

**Sub:** Show Cause Notice under for refusal of authorization application of Pune Municipal Corporation, Tal and Dist- Pune.

**Ref:** 1) Your online application No. MPCB-MSW\_AUTH-0000000586 dtd. 15/10/2020 for grant of MSW authorization received from the Sub Regional Officer, MPCB, Nagpur-2 on 09/02/2021.  
 2) Minutes of Consent Committee Meeting of MPC Board dtd.27/05/2021 & 28/05/2021.

.....  
 WHEREAS, you have made an application for grant of authorization under provision of Municipal Solid Waste (Management & Handling) Rules, 2000 to set up and operate waste processing/ waste disposal facility at Sr No. 3 to 14/2 Mundhwa Keshavnagar Pune for Segregation, Bailing, Crushing, Composting.

AND WHEREAS, after scrutiny of your application it has been observed that there is no Buffer zone at site.

AND WHEREAS, the application for MSW Authorization was discussed in MSW application scrutiny committee on dtd. 05/05/2021.

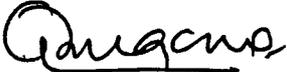
AND WHEREAS, the application for MSW Authorization was discussed in Consent Committee Meeting of the Board dated 27/05/2021 & 28/05/2021 and it was decided to issue show cause notice for refusal of MSW application on following non-compliances:

1. There is no buffer zone at site.

NOW THEREFORE, the following show cause notice are issued against to,

- 1) Why your application for MSW Authorization shall not be refused?
- 2) Why further necessary action shall not be initiated against you for the above violations?

You are hereby called upon to submit your reply to this Show Cause Notice within a period of ten days from the receipt of this communication, failing which, the Board will have no option than to issue final refusal order, which please note.

  
(Ashok Shingare, IAS)  
Member Secretary

**Copy to:**

- 1) Law Officer (P &L Divn.)/ Regional Officer (HQ), MPCB, Mumbai – for information and necessary follow up.
- 2) Regional Officer, MPCB, Pune /Sub-Regional Officer, MPCB, Pune-1 – for information and necessary follow up action.





Office of the,  
Dy. Municipal Commissioner  
Solid Waste Management  
Pune Municipal Corporation  
Outward No: SWM/1519  
Date: -12/07/2021

To,  
The Regional Officer (HQ),  
Maharashtra Pollution Control Board  
Sion Mumbai,

**Subject:-** Clarifications in the authorisation application done to MPCB

**Reference-**

1. MPCB Application no: UAN MPCB-MSW\_AUTH-0000000586
2. 3rd MSW authorization committee meeting, held on 25.9.2020 through VC
3. 1<sup>st</sup> MSW authorization committee meeting, held on 05.05.2021 through VC

Pune Municipal Corporation has applied for authorisation under Solid Waste Management Rules, 2016 to MPCB vide reference no. 1 for Material recovery facility at Keshavnagar. Accordingly MPCB officials have visited the site on 27/08/2020. The application was discussed in 1<sup>st</sup> MSW authorization committee meeting, held on 05.05.2021 through VC. Authorization committee has asked for following details.

Plant Name: MRF, Keshavnagar.

Plant Capacity: 50 MTPD.

Plant Operator : : Sairam engineering pvt.ltd

Plant location : Sr No. 3 to 14/2 Mundhwa Keshavnagar Pune 36.

Clarification Requested	Clarification
Process details whether MRF facility only or composting also proposed at this location	The proposed plant is only MRF facility processing for only dry waste. No composting is proposed at this location. The plant shall be supplied with dry waste only. However if wet / organic waste is received at the plant by mistake, the same shall be separated out and

	returned back in PMC vehicles to wet /organic waste processing plants for processing.
Details about Authorisation certificate of by product (plastic,glass,.etc) Vender.	Segregated byproduct is sold to the authorized vender for further recycling. MPCB authorization certificate of the concerned vender has been attached herewith.

Recently 23 new villages have been added to PMC administrative limits leading to increase of around 250 to 300 MT of waste daily putting extra pressure on the existing waste disposal system. Hence, With respect to above clarification we kindly request you to issue the necessary MSW-authorization at the earliest.

*Djeet dahmubh*  
15/7/21

*132*  
*132*  
*132*  
Deputy Municipal Commissioner  
Solid Waste Management  
Pune Municipal Corporation

Attachment

1. Vendor authorization certificate.

**MAHARASHTRA POLLUTION CONTROL BOARD**

**Minutes of 4th Consent Committee Meeting of 2021-2022 held on 27.05.2021 (1<sup>st</sup> sitting) 11:30 am & 28.05.2021 (2<sup>nd</sup> sitting) 3:30pm through Video Conference at Sion, HQ, Mumbai.**

The following members of the Consent Committee were present:

1. Shri Ashok A. Shingare, IAS, Member Secretary,  
Maharashtra Pollution Control Board, Mumbai -- Chairman
2. Shri. R. G. Pethe, Retired WPAAE, MPCB -- Member
3. Shri Y. B. Sontakke, Joint Director (WPC),  
Maharashtra Pollution Control Board, Mumbai --Member
4. Shri V. M. Motghare, Joint Director (APC)  
Maharashtra Pollution Control Board, Mumbai --Member
5. Shri P. K. Mirashe, AS(T), --Member
6. Maharashtra Pollution Control Board, Mumbai --Member

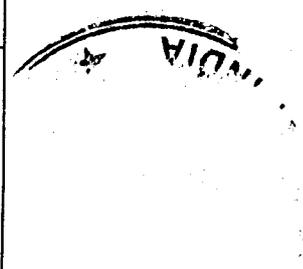
Chairman of the committee welcomed the members of the committee and allowed proceeding of the meeting to start. The minutes of the 3rd Consent Committee meeting of 2021-22 held on 05.05.2021 circulated vide email dtd 12.05.2021 were confirmed.

The meeting thereafter deliberated on the agenda items placed before the committee and following decisions were taken.

Agenda A-Consent to Establish						
Sr. No.	Application Unique Number	Industry Name & Address	Decision on grant of consent	Consent granted upto	Section	Remarks/ Discussion
1	MPCB- CONSENT- 0000101269	Wood Lands Hotel, MP 218 Chinoy Road, Matheran Karjat	Not approved Consent to Establish	--	WPC	Committee noted that industry has applied for consent to Establish and Operate for hotel activities, lodging and Boarding for 21 rooms. Board has issued Show cause notice on 07/01/2021 for non-submission of details of treatment and disposal of domestic effluent, water budget, details of non-hazardous waste, BCC, and adequate consent fees. PP has submitted reply dtd 12/01/2021 and stated

## Table agenda:

Sr. No.	Application Unique Number	Industry Name & Address	Decision on grant of consent	Consent granted upto	Section	Remarks/ Discussion
1	MPCB-MSW_AUTH-0000000536	M/s Pune Municipal Corporation, 142,1ST FLOOR, Pune Municipal Corporation, Shivajinagar, Pune. Site : S.No 9 to 14, Keshavnagar,near Mundwa Jackwell, Mundwa.	Not approved authorization	--	RO HQ	It was noted that PP has applied for waste processing facility- Proposed RDF cum Compost facility. The Case was discussed in MSW meeting 25.09.2020 and decided to call information on Process details whether MRF facility only or composting also proposed at this location; SLF details; Buffer zone details and Technical presentation covering above points and minimum aspects such as processes, mass balance, inert management, environment management etc. The Case was discussed in CC meeting dtd. 23/11/2020 and decided to consider the case in next Consent Committee Meeting after remarks of MSW Committee. The Case was again placed before MSW committee on dtd. 05/05/2021 and decided to issue final refusal, due to there is no buffer zone at site. Therefore, it was decided to issue final refusal of application, due to there is no buffer zone at the site.



30	MPCB-MSW_AUTH-0000000583	MUNICIPAL COUNCIL, MOUZA HINGANGHAT, Hinganghat (M Cl), Wardha	Not approved Authorization	--	RO HQ	Committee noted that the Municipal Council has applied for grant of Authorization under Solid Waste Management Rules 2016. It was decided to issue Show Cause Notice for refusal of application, for non-submission of information as per the scrutiny letter issued by SRO Office along with details of Landfill site.
<del>31</del>	MPCB-MSW_AUTH-0000000586	Solid waste management, Opposite Mangla talkis Shivajinagr Pune	Not approved Authorization	--	RO HQ	Committee noted that the applicant has applied for grant of Authorization under Solid Waste Management Rules 2016. It was decided to issue SCN for refusal of application, due to there is no buffer zone at the site.
32	MPCB-MSW_AUTH-0000000589	UDGIR MUNICIPAL COUNCIL, NANDED ROAD, UDGIR	Not approved Authorization	--	RO HQ	Committee noted that the Municipal Council has applied for grant of Authorization under Solid Waste Management Rules 2016. It was noted that MSW site is not meeting with site selection criteria and site was cancelled for MSW processing. Therefore, it was decided to refuse the application.
33	MPCB-MSW_AUTH-0000000613	Osmanabad Municipal Council, Osmanabad	Not approved Authorization	--	RO HQ	Committee noted that the Municipal Council has applied for grant of Authorization under Solid Waste Management Rules 2016. It was decided to call information on Site details, Area occupied, Plot Size, infrastructure, and facility details, Details of Site selection criteria and NOC issued by District level Site section committee.
34	MPCB-MSW_AUTH-0000000572	Satara Municipal Council, I, Kesarkar peth, Satara Tal & Dist- Satara, Satara (M Cl), Satara	Approved Renewal of Authorization	31/05/2026	RO HQ	Committee noted that the Municipal Council has applied for renewal of Authorization under Solid Waste Management Rules 2016. It was decided to grant authorization, subject to submission of following information: - (i) Air, water, and compost monitoring report (ii) Approval of Site selection committee. (iii) Details of Landfill site. (iv) Details of Processing facilities.

22-



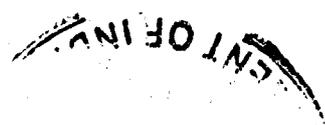
**MAHARASHTRA POLLUTION CONTROL BOARD**  
**RO (HQ) Division**

**Minutes of the Meeting of MSW Committee (Second meeting of 2021)  
held on 14/10/2021 at 11.30 am conducted online through Microsoft Team app.**

The Second Meeting of MSW committee of 2021 was held on 14/10/2021 at 11.30 am to scrutinize the applications received for grant of authorization. Regional Officer (HQ) briefed the details of agenda item to be discussed in the meeting which was already circulated among the members.

**The following members of the MSW Committee were present:**

- |    |   |                   |
|----|---|-------------------|
| 1. | Shri. P. K. Mirashe,<br>Assistant Secretary (Technical),<br>Maharashtra Pollution Control Board, Mumbai | - Chairman        |
| 2. | Shri. Bhalchandra P. Patil<br>Ex. Dy. Comm., MCGM   | - Expert Member   |
| 3. | Dr. Sneha Palnitkar, Director<br>All India Institute of Local Self Govt.                                | - Expert Member   |
| 4. | Shri. N. N. Gurav, RO(HQ),<br>Maharashtra Pollution Control Board, Mumbai                               | - Member/Convener |



4	<p>Pune Municipal Corporation, S. No. 3 to 14/2, Mundhwa, Keshav Nagar, Pune-36                  Phone No. 9822098357                  MPCB-MSW_AUTH-0000000586                  Region: Pune-1</p>	Fresh	50 MTD	Approved	<p>Regional Officer (HQ) briefed that applicant has applied for MSW authorization for Material Recovery Facility (MRF &amp; RDF) for 50 MT/Day capacity. The case was earlier discussed in MSW committee meeting dated 5-5-2021 and it was decided to issue SCN due to there is no buffer zone at the site. SCN was issued on 14-7-2021, reply of SCN is not yet submitted by the applicant.</p> <p>SRO Pune-1 informed that PMC vide their letter dated 12-7-2021 submitted that only MRF activity will be carried out at the site.</p> <p>PMC representative informed that it is proposed to provide <b>only MRF facility</b> at the site.</p> <p>Committee noted that there will be only MRF activity proposed which does not need buffer zone.</p> <p>After due deliberations, the committee decided to recommend the case to Consent Committee for grant of MSW Authorization for MRF activity for 50 MT/Day capacity with condition to provide environmental mitigation measures for dust suppression, odor control and control of fly and smell nuisance. Any wet waste arrived wrongly shall be transferred within 24 hours. Disposal of recovered material should be with MPCB authorized industries only.</p>
5	<p>Pimpri Chinchwad Municipal Corporation (Sant Gadgebaba Swaymrojgar Seva Sahakar Sanstha Maryada Plot No. 37 &amp; 41, S. B. MIDC Bhoasri</p> <p>MPCB-MSW_AUTH-</p>	Renewal	---	Not Approved	<p>Regional Officer (HQ) briefed that applicant has applied for MSW authorization for Vermicomposting. The case was earlier discussed in MSW committee meeting dated 23-6-2020 and it was decided to call information on following points - Apply for authorization Jointly i.e. PCMC and PP, Detail process of Incineration- Technology approved by CPCB, Wet and Dry waste management along with Inert material management, Vermicomposting management- quantity of waste used for vermicomposting, Pit sizes etc., Area statement ( for vermicomposting pits, storage of raw waste, storage compost, office space etc.), Confirm daily waste collection quantity, DPR. PP has submitted the information.</p> <p>Committee noted that land is not allotted to PP by competent authority of PCMC for proposed site at the given address.</p> <p>PP informed that PCMC officials are in process to provide land for the proposed project.</p>

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## Details 08 Jan 2022 to 13 Jan 2022 - Sai Ram MRF 50 TPD , Keshavnagar Mundhawa Pune

Date	PMC Received Weight (MT)	Recyclable Material (MT) Plastic, Paper, Glass, Sole, LDHM, Raffia, Pet, Hard Plastic, Metals Etc	Recycle Disposal	Inert (MT)	Inert Disposal	Segregated Combustible fraction ( Cotton, Plastic Etc)	Segregated Combustible fraction
8-Jan-22	53.46	8.02		0.14		45.30	
9-Jan-22	12.49	1.75		0.16		10.58	
10-Jan-22	49.27	6.90	Material Recycle to Authorised Recycler	0.38	Inert send SLF Plant ( Devachi Urli)	41.99	
11-Jan-22	48.07	6.25		0.36		41.46	
12-Jan-22	47.98	7.68		0.35		39.95	
13-Jan-22	31.86	4.46		0.30		27.10	
AVG	40.52	5.84		0.28		34.40	

*D. H. S.*

Junior Engineer

Solid waste Management  
Pune Municipal Corporation

*P. S.*

Deputy Engineer

Solid waste Management  
Pune Municipal Corporation



## Tax Invoice

SAIRAM ENGINEERING S.NO.55/2, KHARADI, CHANDANNAGAR, NAGAR ROAD, PUNE - 411 014. GSTIN/UIN: 27ABEPG3241J1ZV State Name : Maharashtra, Code : 27		Invoice No. <b>090</b>		Dated <b>12/11/2021</b>		
		Delivery Challan No. 383 ,384 & 385		Delivery Challan date 09/11/2021,11/11/2021 12/11/2021		
		L.R. No. :7209 ,7210 & 7211		Net Weight : )27800 kgs 2)27140 kgs. 3)31610 kgs		
Buyer <b>Ambuja Intermediates Pvt. Ltd</b> 401/402 , Grant Road ,C. J. Plaza Mumbai 400007  GSTIN/UIN :27AACCA1236B2ZD State Name : Maharashtra, Code :27		Buyer's Order No.		Dated		
		Dispatch Document No.		Delivery Note Date		
		Dispatched through Bagga Transport		Destination : Sangli Maharashtra		
Sr No.	Description of Material	HSN/SAC	Quantity Kgs.	Rate Rs.	per	Amount Rs.
1	<b>R.D.F. Material</b>  <b>Net Weight : :1) 27800kgs</b> 2) 27140kgs. 3) 31610 kgs	3815	:1) 27800 kgs 2) 27140 kgs. 3) 31610 kgs	0.3/kg 0.3/kg 0.3/kg		8340.00 8142.00 9483.00
<b>Total</b>						<b>₹25965.00</b>
Amount Chargeable (in words)						<b>E. &amp;O.E</b>
<b>Rupees : Twenty Five Thousand Nine Hundred and Sixty Five only.</b>						
HSN					Taxable Value	
3815						
<b>Total</b>					<b>25965.00</b>	
Tax Amount (in words) : <b>NIL</b>						
Company's VATTIN :27610230618V						
Company's CSTNo. :27610230618C						
<u>Declaration</u> We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.		<b>For SAIRAMENGINEERING</b>				
		Authorised Signatory				

This is a Computer Generated Invoice

## Tax Invoice

<b>SAIRAM ENGINEERING</b> S.NO.55/2, KHARADI, GHANDANNAGAR, NAGAR ROAD, PUNE - 411 014. GSTIN/UIN: 27ABEPG3241J1ZV State Name : Maharashtra, Code : 27		Invoice No. <b>083</b>	Dated <b>01/11/2021</b>			
		Delivery Challan No. 379 , & 380	Delivery Challan date 30/10/2021, 31/10/2021			
		L.R. No. :7205 ,7206	Net Weight : )25860 kgs 2)25890 kgs.			
Buyer <b>Ambuja Intermediates Pvt. Ltd</b> <b>401/402 , Grant Road ,C. J. Plaza</b> <b>Mumbai 400007</b>		Buyer's Order No.	Dated			
GSTIN/UIN :27AACCA1236B2ZD State Name : Maharashtra, Code :27		Dispatch Document No.	Delivery Note Date			
		Dispatched through Bagga Transport	Destination : Sangli Maharashtra			
Sr No.	Description of Material	HSN/SAC	Quantity Kgs.	Rate Rs.	per	Amount Rs.
1	<b>R.D.F. Material</b>  <b>Net Weight : :1) 25860kgs</b> <b>2) 25890kgs.</b>	3815	:1) 25860 kgs	0.3/kg		7758.00
			2) 25890 kgs.	0.3/kg		7767.00
		Total				<b>₹15525.00</b>
Amount Chargeable (in words)						E. &O.E
<b>Rupees : Fifteen Thousand Five Hundred and Twenty Five only.</b>						
HSN						Taxable Value
3815						
Total						<b>15525.0</b>
Tax Amount (in words) : <b>NIL</b>						
Company's VATTIN :27610230618V Company's CSTNo. :27610230618C						
<u>Declaration</u> We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.		For <b>SAIRAMENGINEERING</b>				
		Authorised Signatory				

This is a Computer Generated Invoice